

Punjab

52. Modernisation of Canals

Rajasthan

53. Rajasthan Canal

54. Mahi Bajaj Sagar

55. Jakham

Tamil Nadu

56. Parambikulam Aliyar

57. Modernisation of Periyar-Vaigai System.

Uttar Pradesh

58. Sarda Sahayak Canal

59. Madhya Ganga Canal

60. Left Bank Ghaghra Canal

61. Eastern Ganga Canal

West Bengal

62. Kangsabati

63. Tista

Inter-State Projects

64. Rajghat Dam

65. Rajghat-Canals in Uttar Pradesh and Canals in Madhya Pradesh.

66. Bansagar Projects.

Indo-Australian Cattle Breeding Projects in Assam

1344. SHRI SONTOSH MOHAN DEV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that negotiations are going on for a proposal in Assam for expansion of the Indo-Australian Cattle breeding project in the state;

(b) whether the Australian Government had conveyed its views on the project; and

(c) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) and (c). Australian Government has informed that extension of Australian collaboration for the Cattle Breeding Project at Barapetta is not necessary, as Assam Government are in a position to carry on activities on their own. However, the project proposal for Australian collaboration on Deep Frozen Semen Centre at Gauhati is under consideration of the Australian Government. Experts from Australia visited Assam in October, 1981 for making the technical appraisal of this proposal.

Handing over of Land Allotted to Works and Housing and Supply Co-operative House Building Society

1345. SHRI KAMAL NATH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether a large area of land abutting Nirman Vihar on the west side of Patparganj Road was acquired by the Delhi Administration and allotted to the Ministry of Works and Housing and Supply Co-operative House Building Society;

(b) if so, the reasons for not handing over the land to that society;

(c) whether several unauthorised pucca shops have come up on this land; and

(d) if so, the steps taken by Government to remove these structures?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Fixation of Levy Sugar Price

1346. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether while fixing the price of levy sugar, Government take into